

उनको कच्चे माल और घटकों की जरूरी तथा समय पर सप्लाई करता है। ऐसी औद्योगिक यूनिटों को नमूने और नकले भी सप्लाई किये जाते हैं साथ ही स.व उत्पादन के प्रक्रम काल में तथा निरीक्षण के समय तकनीकी सलाह भी दी जाती है। इसके साथ स.व, जो यूनिट नई प्रतिरक्षा मंत्रों के विकास में सफल होती हैं, उन्हें उपयुक्त प्रोत्साहन दिया जाता है।

कार्यपालन में, पूर्ति और निपटान महा-निदेशालय तथा तकनीकी विकास महा-निदेशालय, उद्योग को, अत्यन्त तकनीकी उत्पाद, विशेषकर उन मंत्रों, का सप्लाई के लिए जिनके बारे में पूर्व अनुभव नहीं था, नई सुविधाओं का बनाने और वर्तमान सुविधाओं से अनुकूलन के लिए, सहायता देते रहे हैं।

Manufacture of Watches

*191. Shri Vishwa Nath Pandey:
Shri Bhanu Prakash Singh:
Shri Kishan Pattanayak:
Shri Bagri:
Shri Madhu Limaye:
Shri Yashpal Singh:
Dr. Mahadeva Prasad:

Will the Minister of Industry and Supply be pleased to refer to the reply given to Starred Question No. 247 on the 27th August, 1965 and state:

(a) whether Government have finalised the proposals regarding Swiss and Soviet collaboration in the manufacture of watches in India; and

(b) if so, the result thereof

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) and (b). The proposals are still under consideration.

Production and Export of Manganese Ore

*192. Shri Subodh Hansda: Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the production of manganese ore is not sufficient to meet the demand for export against orders received;

(b) if so, the steps being taken to increase the production; and

(c) the total quantity to be exported during 1965-66?

The Minister of Commerce (Shri Manubhai Shah): (a) and (b). While there is no particular difficulty in regard to lower grades, difficulty is being felt in meeting the demands for higher grade ore which have increased both from the local ferro-manganese industry and from the export angle. Various steps needed to increase production have recently been suggested by the Manganese Ore Committee and their recommendations are being processed now by the Mineral Ore Export Advisory Committee. The steps suggested include grant of more leases, assistance towards mechanization, beneficiation and blending.

(c) The total quantity contracted to be exported during 1965-66 is approximately 1.7 million metric tons.

Export of Steel

*193. Shri Vidya Charan Shukla:
Shri Hukam Chand
Kachhavaia:
Shri Farasbar:
Dr. Chandrabhan Singh:
Shri Chandak:
Shri J. P. Jyotishi:
Shrimati Minimata:
Shri Daji:
Shri Wadiwa:
Shri Bado:

Will the Minister of Steel and Mines be pleased to state:

(a) whether there is any proposal to export steel from India;

(b) if so, the broad features thereof; and

(c) the countries to which the steel will be exported?

The Minister of Steel and Mines (Shri Sanjiva Reddy): (a) and (b). Yes, Sir. An export target of 3,00,000 tonnes of steel has been fixed for the year 1965-66. The export of bars and rods, structurals and heavy rails, which are relatively more easily available, is permitted on the basis of direct cash sales.

(c) Exports will be made as before, depending mainly on the prices obtained, mostly to countries in South East Asia, the Middle East, Africa and to a few countries in Europe.

Mismanagement in Textile Mills

***184. Shri Rameshwar Tanti:**
Shri Himatsingka:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that reports have been received about the mismanagement and wastage in the textile mills in the country;

(b) if so, the action Government propose to take to stop such happenings; and

(c) whether it is also a fact that the Indian National Trade Union Congress has threatened to launch a direct action in this regard?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) and (b). Reports are received from a few mills about some mismanagement or stocks accumulation or other difficulties in a few textile mills. In all these cases, prompt action has been taken in accordance with the provisions of the Industries (Development and Regulation) Act, 1951. There are, at present, eight mills under investigation.

(c) Government is not aware of any threat of direct action by the Indian National Trade Union Congress.

Powerloom Enquiry Committee

***195. Dr. Sarojini Mahishi:** Will the Minister of Commerce be pleased to state:

(a) whether Government have accepted the recommendations made by the Powerloom Enquiry Committee headed by Shri Ashoka Mehta; and

(b) if so, the action taken by Government thereon?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) The recommendations made by the Powerloom Enquiry Committee are still under the consideration of Government.

(b) Does not arise.

Modernisation of Textile Industry

***196. Shri Heda:** Will the Minister of Commerce be pleased to refer to the reply given to Starred Question No. 253 on the 27th August, 1965 and state:

(a) the extent to which modernisation of textile industry has been completed by the indigenous production; and

(b) the efforts made to keep the textile machinery manufacturing plants up-to-date?

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): (a) During the first four years of the Third Five Year Plan period, replacement of 1.17 million spindles has been effected by indigenous spindles and for 24,576 spindles by imported spindles. Similarly 21,900 looms were replaced by indigenous looms and 800 looms by imported automatic looms.